

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3987

ANSWERED ON:31.07.2009

ALLOCATION OF FUNDS FOR RURAL DEVELOPMENT

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**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether some shortcomings have been noticed in implementation of various rural development and poverty alleviation schemes;
- (b) if so, whether the Government proposes to revamp the institutional and monitory mechanism under these schemes;
- (c) if so, the details thereof,scheme-wise;
- (d) whether the Government is also considering enhancement in the allocation of funds to various States under these schemes;and
- (e) if so, the details thereof, State-wise and scheme-wise?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a)to(c): The Ministry of Rural Development regularly conducts Concurrent Evaluation Studies of the existing rural development and poverty alleviation schemes through Third Party independent research organizations to assess the impact and functioning of the schemes at grass root level and also to take policy decisions and corrective actions in the programme guidelines. Some of the short comings pointed out in these studies are lack of awareness about the scheme, lack of monitoring etc. The Ministry has put in place a comprehensive system of monitoring of its programmes to achieve the programme objectives and maximise funds utilization. The Monitoring tools are District-wise Data Management,Periodical Progress Reports>Returns, Area Officers Schemes, Utilisation Certificate/Audit Reports, review by Union Ministers,Performance Review Committee (PRC), National Level Monitors (NLM) and Vigilance and Monitoring Committees (V&MCs) at State and District Level. The Ministry adopted five pronged strategy comprising (i) creation of awareness about the schemes (ii) people`s partnership, (iii) transparency, (iv) accountability and (v) strict vigilance and monitoring of rural development programmes to implement the schemes effectively.

(d)&(e): The central allocation of funds under various rural development and poverty alleviation schemes has been enhanced during the current year i.e. 2009-10, vis-À -vis last year 2008-09. State-wise and Scheme-wise central allocation under major allocation based rural development and poverty alleviation schemes namely, Swarnjayanti Gram Swarojgar Yojana (SGSY), Indira Awaas Yojana (IAY) and National Rural Drinking Water Programme (NRDWP) is given at Annexure. From 2008-09 to 2009-10, the allocation for SGSY, IAY and NRDWP has been enhanced by Rs. 31.54 crore, Rs. 2848.93 crore and Rs. 2303.28 crore respectively.